

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 1520 of 2019

IN THE MATTER OF:

Simran Kaur

...Appellant.

Versus

M/s. Haiko Logistics India Pvt. Ltd. & Anr.

...Respondents.

Present:

**For Appellant: Mr. Abhirup Dasgupta, Mr. Ishaan Duggal and
Ms. Virti Gujral, Ms. Bhawana Sharma, Advocates.**

**For Respondent: Mr. Udit Mishra and Mr. Pulkit Deora,
Advocate for R-1.**

Mr. Sumer Singh Brar, Advocate for R-2.

**ORDER
(Virtual Mode)**

31.03.2021 Heard Learned Counsel for both-sides.

Reserved for Judgment.

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**